

Title: Introduction of the Scheduled Castes and Scheduled Tribes (Reservation of Vacancies in Posts and Services) Bill, 2000.

15.47 hrs.

SHRI RAMDAS ATHAWALE (PANDHARPUR): Madam, I beg to move for leave to introduce a Bill to provide for reservation of vacancies for the members of Scheduled Castes and Scheduled Tribes in posts and services under the control of the Government of India or of a State and in all statutory authorities and autonomous bodies receiving monies from the Government of India or of a State and for providing punishment for violation of reservation policy and for matters connected therewith or incidental thereto.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for reservation of vacancies for the members of Scheduled Castes and Scheduled Tribes in posts and services under the control of the Government of India or of a State and in all statutory authorities and autonomous bodies receiving monies from the Government of India or of a State and for providing punishment for violation of reservation policy and for matters connected therewith or incidental thereto."

The motion was adopted.

SHRI RAMDAS ATHAWALE: I introduce the Bill.

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